

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 585
TO BE ANSWERED ON 04TH FEBRUARY, 2022**

HOSPITALS EMPANELLED UNDER AB-PMJAY

**585. SHRI NALIN KUMAR KATEEL:
SHRI GYANESHWAR PATIL:
SHRI GAJENDRA SINGH PATEL:
SHRI JAYANT SINHA:
SHRI JASWANT SINGH BHABHOR:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the total number of present and proposed Government/private hospitals empanelled under AB- PMJAY in the country, State/UT-wise/district-wise;
- (b) the number of people who have availed treatment under the said Scheme since January 2020 to till date, State/UT-wise, District wise, particularly in Jharkhand;
- (c) whether the Government has received any suggestions/complaints from general public or from the state governments to make the Scheme more people friendly, and if so, the details thereof, State/UT-wise;
- (d) the necessary corrective measures taken/ proposed to be taken by the government in this regard;
- (e) the target fixed and achieved under AB-PMJAY, State/UT-wise;
- (f) whether the beneficiaries get paperless and cashless access to the services in the hospitals empanelled under the Scheme and if so, the details thereof; and
- (g) the details of limitations and obstacles faced by the Government during the implementation of the said Scheme in the country, State/UT-wise, including Khandwa and Khargone Barwani constituencies of Madhya Pradesh?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (g): As of 31st January 2022, 24,832 hospitals are empanelled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). The State/UT-wise list of hospitals is at Annexure-I. The State and district-wise list of hospitals is available at the following URL as Annexure-II: <https://nha.gov.in/img/pmjay-files/Annexures-Annexure-II-and-III-to-Lok-Sabha-Question-No-585-04th-February-2022.pdf>

A total of 2.05 crore hospital admissions are authorized under the scheme since January 2020. The State/UT-wise details thereof are at Annexure-I. The State and district-wise list of hospitals is available at the following URL as Annexure-III: <https://nha.gov.in/img/pmjay-files/Annexures-Annexure-II-and-III-to-Lok-Sabha-Question-No-585-04th-February-2022.pdf>

National Health Authority (NHA) has initiated steps for setting up of Joint Review Mission (JRM) across the country to function as a valuable feedback mechanism for the scheme to make it more people friendly.

All the eligible beneficiaries of the implementing States/UTs are entitled to avail benefits under the scheme since day one of the launch of the scheme.

All hospital transactions under the scheme are completely cashless and paperless. As of 31st January 2022, more than 2.77 crore hospital admissions worth over Rs. 31,238 crore are authorized for the scheme's beneficiaries across a network of more than 25,000 empanelled hospitals.

NHA is working along with State Health Agencies (SHAs) for improving awareness amongst beneficiaries, expanding healthcare providers network, timely settlement of claims of empanelled hospitals and augmenting capacities of SHAs and District Implementation Units to ensure more effective stewardship of the scheme at the grass-root level.

State / UT-wise list of empanelled hospitals and no. of authorised
hospital admissions under AB-PMJAY

Sl No.	State / UT	Private	Public	No. of authorised hospital admissions (January 2020-January 2022)
1	Andaman and Nicobar Islands		3	1,122
2	Andhra Pradesh	564	769	7,11,108
3	Arunachal Pradesh	2	50	322
4	Assam	169	213	2,50,626
5	Bihar	304	607	2,13,858
6	Chandigarh	20	7	13,284
7	Chhattisgarh	497	1031	13,41,583
8	DNH and DD	0	7	44,487
9	Goa	14	22	292
10	Gujarat	640	1904	15,68,768
11	Haryana	432	176	3,19,809
12	Himachal Pradesh	91	147	79,024
13	Jammu and Kashmir	58	187	2,80,557
14	Jharkhand	549	274	6,57,101
15	Karnataka	547	2900	17,86,230
16	Kerala	554	195	27,11,014
17	Ladakh		10	2,134
18	Lakshadweep		6	36
19	Madhya Pradesh	517	471	10,25,624
20	Maharashtra	671	299	2,79,317
21	Manipur	14	66	39,685
22	Meghalaya	18	164	2,75,067
23	Mizoram	5	89	34,316
24	Nagaland	14	85	15,080
25	Puducherry	16	12	12,864
26	Punjab	705	243	9,83,986
27	Rajasthan	253	876	7,48,253
28	Sikkim	1	16	4,812
29	Tamil Nadu	1641	1986	56,74,726
30	Telangana	259	174	2,39,162
31	Tripura	2	141	79,781
32	Uttar Pradesh	1791	1104	7,86,259
33	Uttarakhand	127	123	3,04,311

Note:

1. Delhi and Odisha are not implementing the scheme.
2. West Bengal withdrew from the scheme in January 2019.